

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DC Industrial Plant Services P Ltd Date of Commencement of Liquidation: 19-06-2019; List of Stakeholders as on Date: 19-06-2019; Name of IP: Mr. Ram Ratan Modi; Last 5 digit of registration number: 10125

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				190000				NA
2	Liquidation costs incurred till date				18897502				NA
3	Secured financial creditors	5	3309676996	5	3309676996				Annexure 3
4	Unsecured financial creditors	2	20644403	2	20644403				Annexure 4
5	Operational creditors (Workmen)	10	629758	10	214952				Annexure 5
6	Operational creditors (Employees)	54	6813647	54	2130018				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		71	3337764804	71	3351753871				